

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No. 358 IN
CP No. 124/Chd/Pb/2018**

In the matter of:

Girdhari Lal Constructions Private Limited	...Petitioner
Vs.	
Registrar of Companies, Punjab and Chandigarh	...Respondent

Present: Dr. Rajansh Thukral, Advocate for the petitioner.
Mr. M.S. Pachouri, Registrar of Companies, Punjab and Chandigarh
for respondent.

As reported by the office, the Registrar of Companies has filed his report. The same be taken on record.

CA No. 358/2018

This application has been filed by Mr. Girdhari Lal, Director of the company to be impleaded as a petitioner in the instant petition. Show Cause Notice was earlier issued to Mr. Girdhari Lal by the Registrar of Companies. The prayer made in the application is allowed and amended petition be filed in Form NCLT 1 accordingly along with amended Memo of Parties.

With this application, the rejoinder has been filed by the petitioner, copy of which stands supplied to the Registrar of Companies. The same be taken on record. CA No. 358/2018 stands disposed of.

List the matter for arguments now on 09.10.2018. The amended petition and Memo of Parties be filed at least five days before the date fixed.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

Sd/-
(Pradeep R. Sethi)
Member (Technical)

September 05, 2018
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